

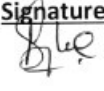
Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anshul Kr Singhal	advocate	op. creditor.	
2.				

CP NO. (IB) 99/ALD/2019.

Sh. Anshul Kr. Singhal, Advocate for the Operational Creditor is present.

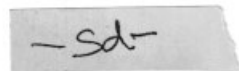
This present case is filed as a fresh petition under Section 9 of the I & B Code, 2016.

Proof of dispatch of company petition is filed.

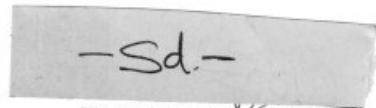
Hence a formal notice be issued to the Corporate Debtor by this Registry as well as by the petitioner.

List the matter on 13th May, 2019.

Dated: 15.04.2019



**SAROJ RAJWARE,
MEMBER (T)**



**H.P. CHATURVEDI
MEMBER (J)**

*Typed by:
Vidit Kr. Pandey
(P.S.)*